

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

10  
27ORDER SHEET

APPLICATION NO. \_\_\_\_\_ OF

Applicant (s)

Respondent (s)

Advocate for  
Applicant (s)Advocate for  
Respondents (s)

| Notes Of the Registry | Orders Of The Tribunal   |
|-----------------------|--|
|                       | <p>OA NO. 171/2003</p> <p><u>Date of Order</u><br/>24.09.2004</p> <p>Mr. Ashwini Swamy, counsel for the applicant, present.</p> <p>Mr. Kailash Nath Joshi, counsel for the respondents is also present.</p> <p>The learned counsel for the applicant Mr. Swamy submits that the applicant is no more and the application therefore, has become infructuous. In that view of the matter, the application is dismissed.</p> <p style="text-align: right;">— G.R.<br/>(G.R. Patwardhan)</p> <p>Adm. Member</p> <p><i>Recived copy<br/>Praveen<br/>5/10/04</i></p> <p><i>29/9/04</i></p> |